

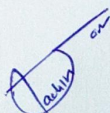
SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S TAPISSERIE LIFESTYLE PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	TAPISSERIE LIFESTYLE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/12/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U16000DL2019PTC358953
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	Reg. Office: A-1/19B, First Floor, Paschim Vihar, New Delhi – 110 063
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08.12.2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sachin Sapra Address: 424, 4 th Floor, Tower-3, RPS Infinia, 12/6 Milestone, Main Mathura Road, Sector 27C, Faridabad, Haryana - 121001 IBBI Reg. No. IBBI/IPA-002/IP-N00005/2016-17/10005 Mobile: 9910219977 Email: sachin@sns18.in
8.	LAST DATE FOR SUBMISSION OF CLAIMS	06.01.2026

Notice is hereby given that **M/s Tapisserie Lifestyle Private Limited** has commenced voluntary liquidation on **8th December, 2025**.



The stakeholders of **M/s Tapisserie Lifestyle Private Limited** are hereby called upon to submit a proof of their claims, on or before **6th January, 2026** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sachin Sapra

Liquidator of M/s Tapisserie Lifestyle Private Limited

IP Reg. No. IBBI/IPA-002/IP-N00005/2016-17/10005

Date: 08.12.2025

Place: Faridabad

अनुसूची-I

फार्म ए

सार्वजनिक उद्घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियम, 2017 का विनियम 14]

साल्टर लैब्स इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों के ध्यानार्थ

1. कॉर्पोरेट व्यक्ति का नाम	साल्टर लैब्स इंडिया प्राइवेट लिमिटेड
2. कॉर्पोरेट व्यक्ति के गठन की तिथि	19.06.2023
3. प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/पंजीकृत है	कंपनी रजिस्ट्रार, कानपुर
4. कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या	U46596UP2023FTC184148
5. कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय एवं प्रधान कार्यालय (यदि कोई हो) का पता	पंजी कार्यालय : डी-69, ग्राउंड फ्लोर, सेक्टर-30, गौतम बुद्ध नगर, नोएडा, उत्तर प्रदेश-201303
6. कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि	05.12.2025
7. परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर एवं पंजीकरण संख्या	सचिन सपरा पता : 424, चौथा फ्लोर, टॉवर-3, आरपीएस इनफिनिया, 12/6 माइलस्टोन, मेन मथुरा रोड, सेक्टर-27सी, फरीदाबाद, हरियाणा-121001 पंजीकरण संख्या : IBB/IPA-002/IP-N00005/2016-17/10005 मोबाईल : 9910219977 ईमेल : sachin@sns18.in
8. दावे जमा करने की अंतिम तिथि	03.01.2026

एतद्वारा सूचित किया जाता है कि साल्टर लैब्स इंडिया प्राइवेट लिमिटेड ने 05 दिसम्बर, 2025 को स्वैच्छिक परिसमापन प्रारंभ किया है।

साल्टर लैब्स इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 03 जनवरी, 2026 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं। दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

हस्ता/-

सचिन सपरा

तिथि : 05.12.2025

स्थान : फरीदाबाद

साल्टर लैब्स इंडिया प्राइवेट लिमिटेड परिसमापक

आई पी पंजी संख्या : IBB/IPA-002/IP-N00005/2016-17/10005

FEDBANK
FINANCIAL SERVICES LIMITED

फेडबैंक फाइनेंशियल सर्विसेज लिमिटेड

कब्जा सूचना

यूनिट नं.: 1101, 11वीं मंजिल, सिग्नस, प्लॉट नं. 71ए, पवई, पासपोली, मुंबई - 400 087

जबकि अधोहस्ताक्षरी ने वित्तीय परिसंपत्तियों के प्रतिभूतिकरण एवं पुनर्निर्माण तथा प्रतिभूति हित अधिनियम के प्रवर्तन नियम 2002 (2002 का 54) के तहत फेडबैंक फाइनेंशियल सर्विसेज लिमिटेड का प्राधिकृत अधिकारी होने तथा प्रतिभूतिहित (प्रवर्तन) नियमावली 2002 के नियम 3 के साथ पठित धारा 13(12) के अधीन प्रदत्त शक्तियों के अंतर्गत निम्नलिखित उधारकर्ता को नीचे वर्णित दिनांक को एक मांग सूचना जारी किया था जिसमें सूचना में उल्लेखित राशि को उक्त सूचना की प्राप्ति की तिथि से 60 दिनों के अंदर भुगतान करने को कहा गया था। उधारकर्ता, राशि का प्रतिभुगतान करने में असफल हो गये हैं, इसलिए एतद्वारा उधारकर्ता, तथा आम जनता को सूचित किया जाता है कि अधोहस्ताक्षरी ने इसमें नीचे वर्णित संपत्ति का कब्जा, प्रतिभूति हित (प्रवर्तन) नियम, 2002 के नियम 8 के साथ पठित धारा 13 की उपधारा (4) के अंतर्गत उसे प्रदत्त शक्तियों का प्रयोग करते हुए नीचे वर्णित दिनांकों को ले लिया है।

ऋण / उधारकर्ता / सह-उधारकर्ता / गारंटर

1	ऋण खाता संख्या FEDKRLSTL0538304 (1) रामनिवास जंगरा (उधारकर्ता), (2) रिकू (सह - उधारकर्ता)। मांग नोटिस दिनांक और राशि: 19/9/2025, रु. 14,18,432/- (रु. चौदह लाख अठारह हजार चार सौ बत्तीस मात्र) 19/9/2025 तक। कब्जे की तिथि और प्रकार: 03/12/2025 और प्रतीकात्मक कब्जा। बंधक संपत्ति का विवरण: बंधक सम्पत्ति का वह समस्त भाग एवं अंश जिसका रिहायशी संपत्ति आईडी संख्या 7V22A934 क्षेत्रफल 174 गज वाका मौजा राजौंड, तहसील और, कैथल-136044, हरियाणा, उपरोक्त संपत्ति की सीमा: - पूर्व:- जगमल का मकान, पश्चिम:- मुख्य गली, उत्तर - गली, दक्षिण: रामदिया का मकान
---	---

विशेष रूप से उधारकर्ता तथा जनसाधारण को एतद्वारा उक्त संपत्ति के साथ लेन-देन न करने के लिए सावधान किया जाता है तथा संपत्ति के साथ कोई भी लेन देन फेडबैंक फाइनेंशियल सर्विसेज लिमिटेड के प्रभार वास्ते उक्त वर्णित राशि और उस पर ब्याज इत्यादि सहित के अधीन होगा। उधारकर्ता, का ध्यान एक्ट की धारा 13 की उप धारा (8), के प्रावधानों के अंतर्गत सुरक्षित परिसंपत्तियों के मुक्त करने हेतु उपलब्ध समय सीमा की ओर आकर्षित किया जाता है।

स्थान: कैथल

दिनांक: 03.12.2025

हस्ता/- (प्राधिकृत अधिकारी)

फेडबैंक फाइनेंशियल सर्विसेज लि

SCHEDULE-I FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TAPISSERIE LIFESTYLE PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	TAPISSERIE LIFESTYLE PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	18.12.2019
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Delhi
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U16000DL2019PTC358953
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Reg. Office : A-1/19B, First Floor, Paschim Vihar, New Delhi-110063
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08.12.2025
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sachin Sapra Address: 424, 4th Floor, Tower-3, RPS Infinia, 12/6 Milestone, Main Mathura Road, Sector-27C, Faridabad, Haryana-121001 IBBI Reg. No. IBBI/IPA-002/IP-N00005/2016-17/10005 Mobile : 9910219977 Email : sachin@sns18.in
8. LAST DATE FOR SUBMISSION OF CLAIMS	06.01.2026

Notice is hereby given that M/s Tapisserie Lifestyle Private Limited has commenced voluntary liquidation on 08th December, 2025.

The stakeholders of M/s Tapisserie Lifestyle Private Limited are hereby called upon to submit a proof of their claims, on or before 06th January, 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 08.12.2025
Place : Faridabad

Sd/-
Liquidator of Tapisserie Lifestyle Private Limited
IP Reg. No. IBBI/IPA-002/IP-N00005/2016-17/10005

public in general and in particular to the Borrower(s) and Guarantor(s) that the property mortgaged/ charged to the Secured Creditor, the physical possession of authorised Officer of ICICI Bank Limited will be sold on 'As is where is', 'As is what is' the brief particulars given hereunder;

Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
(C)	(D)	(E)	(F)	(G)
Plot Gata No.695, Situated At Village Mainather, Tehsil and District, Moradabad, UP. Area: 1512 Sq Ft Property Type: Residential Plot	Rs. 38,86,235/- as on November 29, 2025	Rs. 13,50,000/- Rs.1,35,000/-	December 12, 2025 From 11:00 AM-12:00 Noon	December 31, 2025 From 11:00 AM-12:00 Noon
Plot Gata No.140, Wakey Mauza Jayantipur West, Moradabad, UP. Area: 1507 Sq Ft. Property Type: Residential Plot	Rs. 45,75,861/- as on November 29, 2025	Rs. 12,20,000/- Rs.1,22,000/-	December 12, 2025 From 02:00 PM-03:00 PM	December 31, 2025 From 11:00 AM-12:00 Noon
Plot- Gata No. 370/4, Situated at Bhadaura, Tehsil And Distt. Moradabad UP. Area: 840 Sq Ft. Property Type: Residential Plot	Rs. 22,33,716/- as on November 30, 2025	Rs. 8,10,000/- Rs. 81,000/-	December 12, 2025 From 01:00 PM-02:00 PM	December 31, 2025 From 11:00 AM-12:00 Noon

ected on the website (<https://disposalhub.com>) of our auction agency M/s NexXen Mortgagors/ Noticees are given a last chance to pay the total dues with 0. 2025 before 05:00 PM else the secured asset(s) will be sold as per schedule.

submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer Column E) at Challa Chawani, Near Mahila Police Station, Civil Lines, Moradabad- 244001 on or fore 05:00 PM Thereafter, they have to submit their offer through the website December 30, 2025 before 05:00 PM along with the scanned image of the Bank of payment of EMD. In case the prospective bidder(s) is/ are unable to submit his/ te, then the signed copy of tender documents may be submitted at ICICI Bank Ltd, Near Mahila Police Station, Civil Lines, Moradabad- 244001 on or before